

317	Written Answers	CHAITRA 6, 1911 (SAKA)	Written Answers 318
3.	Kaliabor		0.50
4.	Kaldiya		0.75
5.	Dekalong		0.70
6.	Bordikarai		1.28
7.	Intd. Kallong		2.00
8.	Rupahi		0.40
9.	Pahumara		2.20
10.	Buridihing		0.50
11.	Barolia		1.30
12.	Modarnisation of Jamuna		0.05
13.	Improvement of Longa		0.05
14.	Water Development Services		0.06
Total			25.79
Hill Areas			
1.	Kollonga		0.20
2.	Hawaipur LI		0.35
3.	Water Development Services		0.45
Total			1.00
Grand Total			26.79

(General + Hill areas)

Systematic Career Planning of IAS Officers

3450. SHRI BHADRESWAR TANTI: Will the PRIME MINISTER be pleased to state:

any guidelines to State Governments for systematic career planning of IAS Officers having regard to their aptitudes and capabilities; and

(b) if so, salient features thereof?

(a) whether Government have issued

THE MINISTER OF STATE IN THE

MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Yea, Sir.

(b) The salient features of the guidelines for career development of direct recruits to the IAS are:-

- (i) *Emphasis on field posting:-* After the initial training lasting for two years, an officer should be posted for about 2-3 years as Sub-Divisional Officer and then as Additional District Collector. Thereafter an officer could be posted as District Collector. Thus in the first 9 years or so, an officer would work in the field and acquire valuable field experience as also qualities of quick and objective decision making and commitment to the welfare of people.
- (ii) *Secretariat experience:-* An officer could be posted to a secretariat post or as Head of Department between the 9-18th year of service after he has acquired the required district experience. During this period, postings should be in areas in keeping with the officer's aptitude and capabilities.
- (iii) *Desirability of reasonable tenure:-* Officers should be given reasonable tenure on each post so as to be effective.

Voluntary Agencies to be associated with redressal of public grievances

3451. SHRI BHADRESWAR TANTI: Will the PRIME MINISTER be pleased to state:

(a) whether any scheme has been drawn up under which voluntary agencies

will be associated with redressal of public grievances requiring immediate attention in the interest of improving the quality of administration;

(b) if so, whether any guidelines have been issued to the State Governments in this regard; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a)

A proposal to involve voluntary agencies to supplement governmental efforts for administrative reforms and redress of public grievances was mooted in December, 1985. Accordingly, Central Ministries were requested to identify voluntary agencies with whom they would like to interact on a sustained basis and create a forum for this purpose. Some Ministries/Departments, such as the Department of Pension & Pensioners' Welfare, Department of Rural Development, Ministry of Welfare, Department of Youth Affairs & Sports have institutionalised arrangements for interaction with selected voluntary agencies.

(b) No.

(c) Does not arise.

Indo-Australian Cooperation in Science and Technology

3452. SHRI SHANTILAL PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether Australia has shown great interest for joint projects with India in the field of science and technology;

(b) if so, whether delegations of both